

and Safety) Act, 1952 [Placed in Library. See No. LT-2519/64].

(iii) (a) Annual Report of the National Coal Development Corporation Limited, Ranchi, for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-2520/64].

RUBBER (AMENDMENT) RULES, ANNUAL REPORTS OF RUBBER BOARD, ANNUAL REPORT OF S.T.C. AND REVIEW BY GOVERNMENT

The Minister of International Trade (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

- (i) The Rubber (Amendment) Rules, 1964 published in Notification No. G.S.R. 290 dated the 29th February, 1964 under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-2521/64].
- (ii) Annual Reports of the Rubber Board for the years 1961-62 and 1962-63. [Placed in Library. See No. LT-2522/64].
- (iii) (a) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1962-63, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Corporation.

[Placed in Library. See No. LT-2523/64].

ANNUAL REPORT OF N.S.I.C. AND REVIEW BY GOVERNMENT

Shri Manubhai Shah: On behalf of Shri Kanungo, I beg to lay on the Table a copy each of the following papers:

- (i) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-2524/64].
- (ii) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-2523/64].

12.09 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

EIGHTH REPORT

Shri Khadilkar (Khed): Sir, I beg to present the Eighth Report of the Committee on Absence of Members from the Sittings of the House.

ESTIMATES COMMITTEE

FORTY-SIXTH REPORT

Shri A. C. Guha (Barasat): Sir, I beg to present the Forty-sixth Report of the Estimates Committee on the Ministry of International Trade—Tea Board, Calcutta.